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## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P.No.136/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Name of the Company		y Tara Jain -Versus- Misr	Tara Jain -Versus- Misrilall Mines Pvt.Ltd & Ors		
Under Section		397/398			
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with	
IVO.	Representativ	e (IN CAPITAL LETTERS)		date	
1.	AKASH	SHARMA, Po.CS	Petitioner	Axash Gramas	
				19.2.18	

1. SAMAITA DAS CHOWDHURY, Respondent Samaili Dehadluy

## ORDER

Ld. Counsel for the petitioner and the respondents is present.

It is submitted by the party that due to resolution passed by the Bar Association, Calcutta High Court arguing Counsel is not present.

Keeping in view of the submissions of the party the case is adjourned to 04/04/2018.

List it on 04/04/2018.

Sd

(Jinan K.R.) Member (J) Sd (V.P.Singh) Member (I)